

ITEM NO.1718

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI (DEAD)

Respondent(s)

(IA No. 248697/2023 - APPLICATION FOR SUBSTITUTION
IA No. 248698/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 21-03-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Appellant(s) Mr. Jayant Mohan, AOR
Ms. Meenakshi Chatterjee, Adv.

For Respondent(s) Mr. Gyanendra Kumar Pandey, Adv.
Mr. Awadhesh Kumar Singh, Adv.
Mr. V. N. Raghupathy, AOR

UPON hearing the counsel the Court made the following
O R D E R

For the reasons stated in the applications, application seeking permission for substitution is allowed subject to just exceptions, after condoning the delay in filing the substitution application. Consequently, abatement is set aside.

Cause title be amended accordingly.

Issue notice to the newly substituted respondent(s).

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR